

# Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	<b>IA 194/2020 in DFR No. 51/2020</b> (IA 194/2020 - For condonation of delay in filing the Appeal)	Solar Energy Corporation of India Limited VS Welspun Energy Private Limited & Ors.	<b>51/2020</b> Dated 31/01/2020	02/03/2020		04/03/2020 <b>Court - 2</b>
2	<b>APL No. 81/2020</b>	Gujarat Urja Vikas Nigam Limited VS Ajanta Energy Private Limited & Ors.	<b>54/2020</b> Dated 04/02/2020	02/03/2020		04/03/2020 <b>Court - 2</b>